

GOVERNMENT OF INDIA

MINISTRY OF CULTURE

RAJYA SABHA

QUESTION NO 19.11.2009

ANSWERED ON

PRESERVED MONUMENTS IN UTTAR PRADESH .

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SHRI AMIR ALAM KHAN

Will the Minister of COAL AND MINES be pleased to state :-

- (a) the details of preserved monuments situated in Uttar Pradesh;
- (b) the amount spent on the maintenance of these monuments during the last three years;
- (c) the revenue received by Government from those monuments during the above mentioned period; and
- (d) the steps being taken by Government to preserve more monuments in the State?

ANSWER

MINISTER OF STATE FOR PLANNING AND PARLIAMENTARY AFFAIRS

(SHRI V. NARAYANASAMY)

(a) The details of centrally protected monuments under the control of Archaeological Survey of India (ASI) in Uttar Pradesh are at Annexure – I.

(b) The details of expenditure incurred for conservation of these monuments during the last three years are as under :

(Amount in Rupees)

Sl. No.	Year	Expenditure
1.	2006-07	13,02,51,433
2.	2007-08	15,13,94,225
3.	2008-09	20,58,82,532

(c) The details of revenue received from ticketed monuments in Uttar Pradesh during the last three years are as under :

(Amount in Rupees)

Sl. No.	Year	Revenue received
1.	2006-07	29,01,93,700
2.	2007-08	36,05,91,430
3.	2008-09	30,79,12,690

(d) Proposals for declaring new monuments as of national importance received from the concerned State

Government are examined by the ASI as and when they are received. Presently, no proposal in this regard received from the State Government of Uttar Pradesh is pending with the Archaeological Survey of India.